

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 248/UHC/Admin.A/2024

Dated: June 20/21, 2024

To ensure efficiency and effectiveness in functioning of Paperless Court; henceforth-

Fresh cases filed till 01:30 P.M. shall be taken up on the same day for scrutiny so that sufficient time remains available for Digitization.

Cause List shall be published a day before the date of listing, so that a duration of at least 24 hours is maintained between date of publication of Cause List and date of listing of the case in the Hon'ble Court.

In contingencies, Supplementary Cause List may be published.

By order of Hon'ble the Chief Justice,

Sd/-
(Ashish Naithani)
Registrar General

No. 3180/UHC/XVII-34/Admin.A/2008 (56) Dated: June 20/21, 2024.

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice with request to place it before Her Lordship for kind perusal.
2. P.S./P.A. to Hon'ble Judges with request to place it before His Lordship for kind perusal.
3. Advocate General, Government of Uttarakhand, Nainital.
4. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
5. Chairman, Bar Council of Uttarakhand, Nainital.
6. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of Bar.
7. Government Advocate, Government of Uttarakhand, Nainital.
8. Chief Standing Council, Government of Uttarakhand, Nainital.
9. Assistant Solicitor General, Government of India, Nainital.
10. Additional Chief Standing Counsel, Government of Uttar Pradesh, Nainital.
11. All the Registrars/ O.S.D./C.P.C. /Secretary, HCLSC of the Court.
12. Registrar (High Court Cadre) of the Court.
13. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, for Publication of the Notification in the next issue of the Gazette of Uttarakhand.
14. Joint P.P.S./Head P.S./Head B.S. of the Court.
15. All the Joint Registrars/Deputy Registrars/Assistant Registrars/ Section Officers of the Court.
16. Deputy Registrar (IT) of the Court, for uploading the Notification on the official website of the Court.
17. Notice Board/Guard File.

Registrar (Judicial)